

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2939
TO BE ANSWERED ON 06.08.2015**

POWER TARIFF

2939. SHRI RAGHAV LAKHANPAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that the interest of consumers is getting affected due to huge margin of profit earned by private power producers;**
- (b) if so, the details of profitability of private power producers and measures that could be taken to reduce tariffs by reducing excessive profit margins; and**
- (c) the details of the private power producers, which have access to coal linkage from the Government or having captive coal blocks that guarantee them coal at prices lower than the international market rates?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b) : The Electricity Act, 2003 has entrusted the responsibility of tariff fixation on the Electricity Regulatory Commissions and it empowers the State/Joint Electricity Regulatory Commissions (SERCs/JERCs) to fix tariffs for consumers. In this regard, SERCs / JERCs notify the Terms and Conditions of tariff fixation from time to time which are equally applicable for both public and private distribution licensees.

As per the Electricity Act, 2003, tariff for retail sale of electricity is fixed by the Appropriate Commission i.e. State Electricity Regulatory Commission/Joint Electricity Regulatory Commission and the Government of India have no direct role in this regard. As a step towards rationalisation of tariff, Electricity Regulatory Commissions have been mandatorily established in all States and Union Territories to regulate the sector. In pursuance of the general provisions of the Act and with due regard to the guiding principles under Section 61 of the Act, the Central Electricity Regulatory Commission (CERC) specifies Multi Year Tariff principles, inter-alia, balancing the interest of consumers while at the same time ensuring recovery of the cost of electricity in a reasonable manner.

(c) : The price of imported coal depends upon source of origin country, grade of coal, ocean freight etc. and varies on weekly basis. Difference between price of domestic linkage coal or coal available from captive block vis-à-vis imported coal depends upon location of power plants (i.e. distance from the mine/port), grade of coal and characteristics of coal i.e. ash, moisture, carbon content etc. As per information made available by Central Electricity Authority, the details of the private power producers, which have access to coal linkage from the Government or having captive coal blocks are given at Annex.

ANNEX REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 2939 TO BE ANSWERED IN THE LOK SABHA ON 06.08.2015.

Coal Based Thermal Power Plants (Linkage/ Coal block based)			
S. No.	Power Station/ Unit	Organization	Capacity (MW)
A	Linkage holder		
1	Sabarmati (C Station)	Torrent Power	400
2	Dhanu	Reliance	500
3	Budge Budge	CESC	750
4	New Cossipore	CESC	160
5	Southern Repl.	CESC	135
6	Titagarh	CESC	240
7	Pathadi (LANCO) /Unit-1 & 2	Lanco Amarkantak	600
8	Rosa/ Unit-1to 4	Rosa Power	1,200
9	Jharsuguda (Sterlite) /Unit-2,1 & 3	Sterlite	1,400
10	Wardha Warora/ Unit-1-4	KSK	540
11	Maithon RB / Unit-1& 2	MPL	1,050
12	Mundra, Adani Ph III /Unit-1, 2 & 3	Adani Power	1,980
13	Lanco Anpara'C' / Unit-2 & 1	Lanco Anpara	1,200
14	Khamberkhera/ Unit-1&2	Bajaj Energy	90
15	Maqsoodpur /Unit-1&2	Bajaj Energy	90
16	Barkhera /Unit-1 & 2	Bajaj Energy	90
17	Kundarki /Unit-1& 2	Bajaj Energy	90
18	Mahatma Gandhi / Unit-1 & 2	JPL	1,320
19	Utraula /Unit-1 & 2	Bajaj Energy	90
20	Mihan/Unit-1-4		246
21	Bina /Unit- 1&2	Jaypee	500
22	Butibori/ Phase-II, Unit-1	Vidarbha (Reliance)	300
23	Tiroda -I /Unit- 1& 2**	Adani Maha. Power	1180
24	Kamalanga/ Unit-1&2***	GMR Kamalanga	500
25	EMCO Warora /Unit-1& 2	GMR Emco	600
26	Bela /Unit-1	Ideal Energy	270
27	Amravati -I/ Unit- 1 to 5	Ratan India	1350
28	Dhariwal Infra. /Unit-1&2	CESC	600
29	Nasik -I /Unit- 1	Ratan India	270
30	Avantha Bhandar /Unit-1	Korba West	600
31	Nabha /Unit- 1 & 2	Nabha Power	1400
32	Baradhra (DB Power)/ Unit-1	DB Power	600
33	Tamnar/ Unit-1&2	Jindal Power	1200
34	Talwandi Sabo /Unit-1	TSPL	660
35	Derang /Unit-1	Jindal India Power Ltd	600
36	Haldia /Unit-1&2	CESC	600
37	Pynampuram /Unit- 1	Thermal Powertech	660
38	Anuppur -I/Unit- 1	Moserbear	600
39	Bandakhar (Maruti Clean) /Unit-1	Maruti Clean	300
40	BALCO /Unit-1	BALCO	300
B	Coal Block Based		
41	Raikheda Unit-1	GMR Chattisgarh	685
42	Mahan U-1	Essar	600
43	Derang U-2	Jindal India	600
44	Nigri Unit-1 & 2	Jaiprakash Power Ventures	1320
45	Sasan UMPP Unit- 1- 6	Reliance	3960
	Total		32426
(**): Out of 660 MW, Tiroda Unit-2 is having 520 MW Linkage and 140 MW Tapering Linkage.			
(***) : Out of 350 MW, Kamalanga Unit-2 is having 150 MW Linkage and 200 MW Tapering Linkage.			
